

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.NO.83/99

10

Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 16th day of December, 1999

Shri M.R.S.Rawat
s/o Shri Madan Singh Rawat
Auditor Office of C.D.A. (Air Force)
Rajpur Road
Dehradun (UP).

r/o Village Dandala Khand
P.O. Gujrara
(Sahastara Dhara Road)
District : Dehradun
(UP). Applicant

(None)

Vs.

1. Union of India through
Secretary
Ministry of Health & Family Welfare
Nirman Bhawan

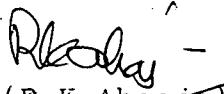
2. The Director General
Directorate of Health Services
Ministry of Health
Nirman Bhawan
New Delhi.

3. The C.G.D.A.
(Controller Central Defence Accounts)
Ministry of Defence
C.D.A. (Air Force)
107, Rajpur Road
Dehradun, UP. Respondents

(By Shri V.S.R.Krishna, Advocate for Respondent No.1
& 2 and Shri Gajender Giri, Advocate for Respondents
No.3.)

O R D E R (Oral)

None appears for the applicant even on second call. None had also appeared, on behalf of the applicant, on the last two occasions. In the circumstances, the OA is dismissed in default and for non-prosecution.


(R.K.Ahooja)
Member(A)

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